

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:2252
ANSWERED ON:02.12.2009
LOSS OF REVENUE ON STAMP DUTY
Swaraj Smt. Sushma

Will the Minister of COAL be pleased to state:

- (a) whether the States are suffering loss of revenue on account of registration and stamp duty in the absence of any kind of contract with the local companies;
- (b) if so, the details thereof;
- (c) whether the Government proposes to repeal the Coal Bearing Areas Act, 1957 for this purpose; and
- (d) if so, the action taken by the Government in this regard ?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL AND THE MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS & PROGRAMME IMPLEMENTATION (SHRI SRIPRAKASH JAISWAL)

- (a) : Ministry of Coal is not aware about any loss of revenue being caused to the State Governments towards registration and stamp duty in the absence of any kind of contract with the local coal companies.
- (b) does not arise in view of reply at (a) above.
- (c) there is no proposal before the Ministry of Coal for repeal of the Coal Bearing Areas (Acquisition & Development), 1957
- (d) does not arise in view of reply at (c) above.